

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.09.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1874/2024 in Company Petition (IB)164/7/2022
NAME OF THE COMPANY	Ganga Steel Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Ram Chandran Traders Pvt Ltd
NAME OF THE RESPONDENT(S)	Ganga Steel Enterprises Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1874/2024

Present: Mr. Abhay Narayan Manudhane, Liquidator.

This application has been moved for the extension of liquidation period by 3 months. Keeping in view the submissions made in the application, the liquidation period is extended by 3 months for completing the liquidation process. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)